GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:2101
ANSWERED ON:14.12.2004
INVOLVEMENT OF NHPC IN CONSTRUCTION WORK
Hasan Chaudhary Munawwar; Madhwaraj Smt. Manorama; Vijay Krishna Shri

Will the Minister of POWER be pleased to state:

- (a) whether a major Public Sector National Hydroelectric Power Corporation (NHPC) have initiated the construction of roads and other rural development projects in Bihar, as reported in the Dainik Jagran dated November 24, 2004;
- (b) if so, the facts thereof and the reaction of the Government thereto;
- (c) the cost of construction of roads undertaken by NHPC in the State;
- (d) whether the NHPC also proposes to undertake similar jobs in other parts of the country;
- (e) if so, whether NHPC has been authorized to use its funds, within the fiscal norms set by the Government to undertake projects other than hydel power generation;
- (f) if so, the details thereof; and
- (g) if not, the action taken/proposed to be taken by the Government in this regard?

Answer

THE MINISTER OF POWER (SHRIP.M. SAYEED)

- (a) to (c): A Tripartite Agreement has been signed amongst National Hydroelectric Power Corporation Limited (NHPC), Rural Development Department (Government of Bihar) and Ministry of Rural Development, Government of India on 31.8.2004 for taking up the construction and maintenance of roads by NHPC in six districts of Bihar viz. East Champaran, West Champaran, Muzaffarpur, Sitamarhi, Sheohar and Vaishali under the Pradhan Mantri gram Sadak Yojana (PMGSY). The cost of construction of the roads undertaken by NHPC in Bihar will be known after the Detailed Project Reports are prepared.
- (d): There is no proposal presently under consideration of NHPC for undertaking similar jobs in other parts of the country.
- (e) & (f): The Memorandum of Association of NHPC provides that the Corporation can act as an entrepreneur on behalf of the Central Government to identify new areas of economic investment and undertake or help in the undertaking of such investments. NHPC has not allocated any funds for development of rural roads as the funds for the PMGSY are being provided by the Ministry of Rural Development.
- (g): Does not arise in view of reply to (e) & (f) above.